



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.07.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 16.07.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1973 of 2024 Part Heard	Micro Turner Vs. Committee of Creditors (Through Resolution Professional)	Siddharth Batra	Kushagra Bansal Deepak Thukral
2.	Comp. App. (AT) No. 83 of 2026 & I.A. No. 1756 of 2026	Track Infoline Pvt. Ltd. Vs. RT Global Infosolutions Pvt. Ltd. & Ors.	Awnish Kumar	Ashish Aggarwal Nalin Dhingra-R2 to R4
3.	Comp. App. (AT) No. 178 of 2026 (With Defects)	Rishikesh Kishorbhai Patel & Ors. Vs. Harshit Anilbhai Patel & Ors.	Rushabh N. Kapadia	Kiran Shah Dhruvit Shah Harshit Patel-in person
4.	Comp. App. (AT) No. 198 of 2026	Usar Commerce Technologies Pvt. Ltd. Vs. Utsav Soi & Ors.	Dushyant Manocha	Suriti Chowdhary Arushi Tanya Sharma-R1 Aditya Mukherjee Krishna Tangirala Chaitanya Gupta-R4

5.	Comp. App. (AT) No. 203 of 2026	Vino Infratech Pvt. Ltd. & Ors. Vs. Ayush Gupta & Anr.	Neeha Nagpal	Mayank Biyani
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By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar